

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA  
**UNSTARRED QUESTION NO. 1767**  
TO BE ANSWERED ON THE 04/08/2023

**ACCURACY OF DATA ON AGMARKNET**

1767. SHRI ABIR RANJAN BISWAS:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has any mechanism or guidelines to ensure the accuracy, timeliness, and reliability of the data uploaded on Agricultural Marketing Information Network (AGMARKNET) by various market Committees and other sources;
- (b) if so, the details thereof and the frequency and outcome of such verification and validation;
- (c) if not, the reasons therefor and whether Government considers it necessary to do so; And
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (d): Government is implementing Marketing Research and Information Network (MRIN) sub scheme under Integrated Scheme for Agricultural Marketing (ISAM). Under the MRIN scheme, Agricultural Marketing Information Network (AGMARKNET) portal was launched to link important agricultural produce markets, the State Agriculture Marketing Boards and Directorate of Agricultural Marketing across the country and the project is being executed with technical assistance of National Informatics Centre (NIC). Web based reporting system is developed by NIC and the user ID and Passwords were provided to Agricultural Produce Market Committee (APMC) markets nodes for reporting data on transacted agricultural commodities in the portal.

A monitoring framework is developed by Directorate of Marketing & Inspection (DMI), an attached office of Department of Agriculture & Farmers Welfare (DA&FW), Government of India, to have close coordination with mandi boards and APMCs at the state level for ensuring accurate and timely reporting of data on the portal. Training provisions are made for the data reporting officials for timely and correct data entry on the portal.

Data monitoring alerts were sent on daily basis for effective monitoring and corrective actions through DMI and State APMC officials or timely data reporting. Monthly meetings provisioned for effective and close coordination with State Implementing official's/ state nodal officials for improving the efficacy of the scheme. Data reporting through APMC officials were incentivized for consistently and timely data reporting on the Portal.

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